

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.2818
TO BE ANSWERED ON 28TH DECEMBER, 2018**

INDEPENDENT DRUG CONTROLLER

2818. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government is working to have an independent drug controller for the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the initiatives taken/being taken to regulate the AYUSH as per new policy?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) to (c): An AYUSH vertical structure been created in the Central Drug Standards Control Organisation (CDSCO) w.e.f. 05.02.2018 for regulation of Ayurvedic, Siddha, Unani and Homoeopathy (ASU&H) drugs in terms of the provisions of Drugs & Cosmetics Act, 1940 and the Rules 1945. On 17-02-2016 Ministry of AYUSH notified creation of 12 regulatory posts for ASU&H drugs including two posts of Deputy Drugs Controllers, three posts of Assistant Drugs Controllers and seven posts of Drug Inspectors as approved by the Department of Expenditure. These posts have been operationalized by giving additional charge to the existing Technical Officers of the Ministry of AYUSH till the recruitment rules are finalized and recruitment of regular incumbents is made.

(d): Drugs and Cosmetics Act, 1940 and Rules thereunder have exclusive provisions for regulation and quality control of Ayurvedic, Siddha, Unani and Homeopathic drugs. Central Government makes and amends the regulatory provisions from time to time on the recommendations of Ayurveda, Siddha and Unani Drugs Technical Advisory Board and the State Governments are responsible to enforce these provisions through the Licensing Authorities, Drug Controllers and other regulatory staff. As a policy decision it is for the first time that a central level regulatory structure in the form of AYUSH vertical has been created in CDSCO since February, 2018

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